

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB)No.547/KB2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

| | | | |
|---------------------|--|---|---------------------|
| Name of the Company | | Daya Engineering Works Pvt.Ltd.-Versus- UIC Udyog Limited | |
| Under Section | | 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CS DEEPAK KUMAR KHAITAN, F.C.S.
PRACTISING COMPANY SECRETARY
Respondent
Company Deeptiak
16/11/2017

ORDER

No one is present from the operational creditors' side.

Ld. Pr. CS for the corporate debtor is present. He sought leave of the court for filing memorandum of appearance. Memorandum of appearance may be filed by 17/11/2017.

Reply may be filed within 7 days with a copy in advance to the opposite party.

List on 04/12/2017 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)